

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1281  
ANSWERED ON:29.11.2011  
IMPLEMENTATION OF MRT SYSTEM  
Siricilla Shri Rajaiah

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) the criteria/parameters adopted by the Government for providing funds for implementation of the Mass Rapid Transit (MRT) system in the country;
- (b) the details of works being undertaken by the Government under MRT system in the country, State-wise including Andhra Pradesh; and
- (c) the funds sanctioned/released and utilised for the purpose during each of the last three years and the current year, State-wise?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a): Urban Transport is inter-twined with Urban Development which is a State subject. Therefore, proposal of Mass Rapid Transit System (MRTS) is conceived, approved and then sent to the Central Govt. by the State Govt. Central Govt. considers these proposals as per National Urban Transport Policy (NUTP) which was formulated in 2006. NUTP underlines that there is a wide spectrum of public transport technologies available. Each of these technologies has its unique characteristics and is best suited to a specific situation depending upon urban form, terrain level of demand, direction & extent of urban sprawl, projections for future growth and population density etc. The central govt., therefore, encourages all proven technologies for MRTS.

(b) & (c): The details of financial assistance provided by Central govt., through Ministry of Urban Development in last three Financial Years/ current Financial Years regarding Metro and Bus Rapid Transit projects are at Annexure -I. Also, Ministry of Railway is undertaking certain projects with their own funds/ assistance provided by the concerned state govt. Details as provided by the Ministry of Railways are at Annexure-II.